

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 74
Dated Guwahati, the 16th June, 2023

Hon'ble the Chief Justice has been pleased to constitute a Committee to examine the existing Judicial Services Rules of the states under the jurisdiction of the Hon'ble Gauhati High Court, in the manner as indicated below:-

For the State of Assam	Secretary
1. Hon'ble Mr. Justice Sanjay Kumar Medhi - Chairperson	Registrar (Vigilance)
2. Hon'ble Mr. Justice Mridul Kumar Kalita - Member	
For the State of Nagaland	
1. Hon'ble Mr. Justice Nelson Sailo - Chairperson	
2. Hon'ble Mr. Justice Sanjay Kumar Medhi - Member	
3. Hon'ble Mr. Justice Mridul Kumar Kalita - Member	
For the State of Mizoram	
1. Hon'ble Mr. Justice Michael Zothankhuma - Chairperson	
2. Hon'ble Mr. Justice Sanjay Kumar Medhi - Member	
3. Hon'ble Mr. Justice Mridul Kumar Kalita - Member	
For the State of Arunachal Pradesh	
1. Hon'ble Mr. Justice Sanjay Kumar Medhi - Chairperson	
2. Hon'ble Mr. Justice Mridul Kumar Kalita - Member	
3. Hon'ble Mr. Justice Kardak Ete - Member	

This Notification will come into force with immediate effect.

By Order,
Sd/-
Aparna Ajitsaria
REGISTRAR GENERAL

Memo No. HC. III-06/2021/3397 -3418 /G, Dated the 16th June, 2023.

Copy to:-

1. The Registrar (Vigilance / Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Guwahati.

5. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
6. The Joint Registrar, _____, Gauhati High Court, Guwahati.
7. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
8. The Assistant Registrar _____, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Judge, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. Justice Nelson Sailo, Judge, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. Justice Sanjay Kumar Medhi, Judge, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice Kardak Ete, Judge, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice Mridul Kumar Kalita, Judge, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
21. The Court Officer I & II, Gauhati High Court, Guwahati.
22. The C. A. to the Registrar General, Gauhati High Court, Guwahati.



REGISTRAR GENERAL